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IN THE ENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A. No.286/93

Date of Decision: 5.12.96.

BETWEEN:

Beera Srinivasa Rao

.. Applicant

AND

1. The Chief Personnel Officer,
South Central Railway, Rail Nilayam,
Secunderabad. A.P.
2. The Chief Medical Officer,
South Central Railway, Rail Nilayam,
Secunderabad. A.P.
3. The Senior Divisional Personnel Officer,
South Central Railway,
Hubli Division, Hubli,
Karnataka State.

.. Respondents.

.....

Counsel for the Applicant: Mr. G.V. Subba Rao

Counsel for the Respondents: Mr. N.V. Ramana

.....

CORAM:

THE HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

JUDGEMENT

(Oral order per Hon'ble Shri R. Rangarajan: Member (Admn.)

Heard Sri Yetirajulu for Sri Subba Rao for the applicant
and Sri Rajeswar Rao for Ramana.

This OA is filed -

Under the circumstances mentioned above, the applicant
most humbly submits to the Hon'ble Tribunal to call for the
Respondent No.3's letter No.H/P.529/VII/Vol.2 Dt.12.11.1992 and
also the letter No.H/(P-529/VII/Vol.2 dated 25.1.1993 and quash

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the impugned letter dated 12.11.92 as arbitrary, unnecessary, discriminatory and violative of Article-14 of the Constitution of India and consequently direct the respondents herein to include the name of the applicant in the list published in the letter dated 25.1.1993 and restrain the Respondents not to compel the applicant to appear for further selection if any for the post of Field Worker (Male) in scale Rs.950-1400 (RSRP) to be conducted by the Respondents for filling up vacancies of Field Workers (Male) in the Family Welfare Organisation of South Central Railway. and praying for following directions:

Shri Yetirajulu now submits that he is withdrawing the O.A. He further submits that he has already written for withdrawing the OA earlier.

In view of the above ~~submissi~~ on the OA is dismissed as not pressed. No costs.

B.S. JAI PARAMESHWAR
(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)
S. J. P.

R. RANGARAJAN
(R. RANGARAJAN)
MEMBER (ADMN.)

Dated 5th June 1996
in the Open Court

Amrit
1996
Recd. 10/6/1996

KSM

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9/12/98
OJ. 286/93

RECEIVED
12/12/1998

TYPED BY
CHECKED BY
COMPARED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:

DATED

12/12/98

ORDER/JUDGEMENT

R.A./C.P/M.A.No.

D.A.NO.

286/93

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

